Pollution from wastes of Hindustan Organic Chemicals Limited Rasayani

2239. SHRI A. T. PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Chemical effluents/wastes from the Hindustan Organic Chemicals Limited at Rasayani, Panvel District Raigad, Maharashtra are being discharged into Patalganga River by pipe causing a serious water pollution, affecting health of human beings, cattle, fish, flore and fauna in the vicinity and along the river downstream;

(b) what action Government have taken or propose to take to prevent the pollution and save the environment;

(c) is it a fact that the ancillary units of HOC are also connected to the said discharge pipe for their chemical waste; and

(d) if so, what action is proposed to be taken in the matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). M/s Hindustan Organic Chemicals Limited have reported that they are discharging chemical effluents/wastes from their plant only after treatment by modern scientific techniques. These effluents after necessary treatment are discharged through a pipeline into the estuary of the Patalgang river which is at a distance of 11 Kilometers from the factory. The water in the estuary is neither portable nor usable for irrigation purposes. Due to adequate treatment given to the effluents before discharge and due to dilution effect of the tidal water in the estuary, no water polluion is being caused.

(c) and (d). Only one of the ancillary units of Hindustan Organic Chemicals Limited is producing a very small quantity of liquid effluent, which is also pretreated before being let into the Hindustan Organic Chemicals Limited's effluent discharge system.

'डेसू' में अनुचरों के पदों पर रिक्तियां

2240. **श्री मंगल राम प्रेमी** : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि 'डेसू' में सफाई का काम ठेके पर कराया जा रहा है ;

(ख) यदि नहीं तो राजघाट, नेहरू प्लेस, शालीमार, त्रिपोली, नरेला कालोनियों में सफाई कर्मचारियों की भर्ती न करने के क्या कारण है, जबकि इन स्थानों पर भर्ती के लिए पैनल मौजूद हैं ;

(ग) 'डेसू' में इस समय अनुचरों के कितने पद रिक्त है, इन पदों पर कितने कर्मचारी दैनिक मजदूर के रूप में कार्य कर रहे हैं, क्या इन पदों के लिए आवेदन पत्र मांगे गए थे और यदि हां, तो अभ्यर्थियों को साक्षात्कार पर न बुलाने के कारण क्या है ;

(घ) क्या 'डेसू' में सफाई कर्मचारियों की कोई वरीयता सूची बनाई गई है जिसके आधार पर 50 प्रतिशत सफाई कर्मचारियों को दिल्ली नगर निगम में 'सफाई गाइड' के पद पर पदोन्नत किया जाता है ; और

(ङ) क्या 'डेसू' के वरिष्ठ सफाई कर्मचारियों को मेट जमादार के पद पर पदोन्नत किया जाता है और यदि नहीं, तो इसके क्या कारण हैं और क्या इन पदों पर आरक्षित कोटे को पूरा कर लिया गया है ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री विक्रम महाजन) : (क) दिल्ली विद्युत प्रदाय संस्थान ने सूचित किया है कि

दिल्ली विद्युत प्रदाय संस्थान के कुछ कार्यालयों में तथा आवासीय कालोनियों में सफाई का काम आंशिक रूप से या पूर्णत: ठेके के आधार पर किया जा रहा है।

(ख) इन स्थानों पर सफाई कर्मचारियों के कोई नियमित पद नहीं हैं।

(ग) 25-8-1981 की स्थिति के अनुसार दिल्ली विद्युत प्रदाय संस्थान में चपरासियों के 32 पद खाली थे तथा चपरासी के पांच नियमित खाली पदों पर पांच व्यक्ति वर्क-चार्ज चपरासी के रूप में दैनिक मजदूरी के आधार पर कार्य कर रहे थे।

चपरासी के पदों पर नियुक्तियां करने के लिए एक अनुमोदित पैनल तैयार करने के लिए विभागीय नियमित/वर्क-चार्ज उम्मीदवारों से आवेदन मांगे गए थे। पात्र प्रार्थियों की लिखित परीक्षा 23 अगस्त, 1981 को हुई थी तथा इस परीक्षा के निष्पादन के आधार पर एक पैनल तैयार किया जा रहा है। इस कार्य के लिए साक्षात्कार किए जाने का प्रस्ताव नहीं है।

(घ) और (ङ) सफाई कर्मचारियों की आखिरी वरिष्ठता सूची दिल्ली विद्युत प्रदाय संस्थान द्वारा 23 मार्च, 1977 को परिचालित की गई थी। दिल्ली विद्युत प्रदाय संस्थान में सेनिटरी गाइड या मेट स्वीपर का कोई पद नहीं है परन्तु जमादार स्वीपर के वर्तमान 5 स्वीकृत पद (जोकि स्वीपरों के लिए प्रोन्नति पद हैं) भर लिए गए हैं।

Setting up of New Catalyst Plant by Union Carbide (India) Ltd. Bombay

2241. DR. SUBRAMANIAM SWAMY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that Union Carbide (India) Ltd., Bombay, which has a Chemical Plant at Chembur, Bombay has plans to install a New Catalyst Plant;

(b) if so, whether Government are aware that the installation of this New Catalyst Plant will further worsen the Air Pollution in Chembur, Bombay; and

(c) if so, what action Government propose to take to prevent the management from setting up this Catalyst plant?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) No, Sir. The following additional condition was stipulated in the Letter of Intent granted to the company:—

"Adequate steps shall be taken to prevent air, soil and water pollution. Further the anti-pollution measures taken must conform to the effluent standrds prevailing in the State of Maharashtra." The Air (Prevention and Control) Act, 1981 has come into force with effect from 16th May 1981 and would be enforced in Maharashtra by the Maharashtra Prevention of Water Pollution Board.

(c) Does not arise.

Installation of Electronic Voting Machines

2242. SHRI JAGDISH TYTLER:
SHRI SONTOSH MOHAN DEV:
SHRI MANI RAM BAGRI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there was a request from the Election Commission for the installation of electronic voting